

According to information available to Government, no direct reference on this subject has been received by the Shipowners from the Secretary-General of the U.N. According to Press reports, however, the question did come up for consideration at a recent meeting of the International Chamber of Shipping held in London, which was attended *inter alia* by representatives of Indian Shipowners. It is not known what precisely was the view expressed on behalf of Indian Shipowners at the meeting but it is understood that the Chamber as a body disagreed with the suggestion that shipping should bear the cost of the clearance.

#### National Filaria Control Programme in Kerala

1522. Shri Jinachandran: Will the Minister of Health be pleased to state:

(a) the results obtained so far in Kerala under the National Filaria Control Programme for the control of filariasis;

(b) whether it is a fact that there is difficulty in getting qualified doctors to man these units; and

(c) whether Government will consider the feasibility of assigning this job to the entomologists who are qualified and who are managing malaria control schemes?

The Minister of Health (Shri D. P. Karmarkar): (a) The survey work is in progress. It is too early to assess the results. 3 3/5 control units are functioning in the State and 3 more are in process of formation.

(b) Yes, the State Health Directorate has reported difficulty in getting medical officers for the Units.

(c) The suggestion is not feasible.

#### Lift Irrigation Schemes in Andhra Pradesh

1523. Shri M. V. Krishna Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of lift irrigation schemes undertaken in Andhra Pra-

desh during the First Five Year Plan period;

(b) how many of them have been completed, and the expenditure incurred thereon;

(c) the number of lift irrigation schemes proposed to be undertaken during the Second Five Year Plan period in Andhra Pradesh; and

(d) the estimated expenditure thereon?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) and (b). As Andhra was separated from Madras only on 1st October, 1953, separate figure for Andhra is available only for the years 1954-55 and 1955-56. During these years the State Government undertook 1950 Lift Irrigation Schemes and completed 1527 at a cost of Rs. 30.85 lakhs.

(c) Information in regard to the number of Lift Irrigation Schemes proposed to be undertaken is not given in the State's Plan. During the First two years of the Second Five Year Plan i.e., 1956-57 and 1957-58, the State Government have proposed to undertake 1438 Lift Irrigation Schemes (802 in 1956-57 and 836 in 1957-58).

(d) Rs. 34.36 lakhs.

#### Modern Equipment for Indian Ports

1524. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a team is being sent abroad to purchase modern equipment for Indian ports; and

(b) if so, what is the composition of the team?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) The composition of the team has yet to be settled. It is likely to consist of two technical officers and a Finance officer.